

## Annexure- 3

Name of Corporate Debtor- M/S. OCL Iron and Steel Ltd. ; Date of Commencement of CIRP: 20th September ; List of Creditors as on: 11th October, 2021

## List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

S.No.	Name of the Creditor	Identification Number	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be set-off	Amount of Claim not admitted	Amount of Claim under verification	Remarks, If any	
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of voting share in COC, if applicable						
1	UCO Bank	PAN NO. - AAACU3561B	27.09.2021	2,209,344,213	2,209,344,213	Loans	2,209,344,213	2,209,344,213	No	10.29%	-	-	-	-	-	None
2	State Bank of India	Not written in Form C	29.09.2021	2,338,157,869	2,338,157,869	Loans	2,338,157,869	2,338,157,869	No	10.89%	-	-	-	-	-	None
3	Indian Bank	PAN NO. - AAACI1607G	04.10.2021	2,310,164,778	2,307,472,751	Loans	2,307,472,751	2,307,472,751	No	10.75%	-	-	-	2,692,027	-	None
4	ICICI Bank Ltd.	CIN NO: L65190GJ1994PLC021012	04.10.2021	2,879,077,363	2,879,077,363	Loans	2,879,077,363	2,879,077,363	No	13.41%	-	-	-	-	-	None
5	Union Bank	CIN NO: U99999MH1919PTC000615	04.10.2021	2,522,069,280	1,599,569,280	Loans	1,599,569,280	1,599,569,280	No	7.45%	-	-	922,500,000	-	-	None
6	Bank of Baroda( erstwhile Vijaya Bank)	PAN NO.- AAACB1534F	04.10.2021	1,770,765,463	1,770,562,856	Loans	1,770,562,856	1,770,562,856	No	8.25%	-	-	-	202,607	-	None
7	Punjab National Bank (erstwhile United Bank of India)	Not written in Form C	04.10.2021	142,494,374	141,677,200	Loans	141,677,200	141,677,200	No	0.66%	-	-	-	817,174	-	None
8	Asia Opportunities III (Mauritius) Limited	PAN NO.- AADCIS959G	06.10.2021	8,223,540,217	8,223,540,217	Loans	8,223,540,217	8,223,540,217	No	38.30%	-	-	-	-	-	-

## Note :

1 The amounts admitted has been mentioned above basis verification and collation of information made available to us and may be updated/ revised as per additional information received or in pursuance of any order passed by NCLT.